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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH NEW DELHI

O.A. 2198/89

Virender Singh Vs. UOI & Ors.

31.1.91

Present: Shri Sushil Kumar, Applicant in person.

Shri I.B. Bali, Office Supdt., departmental representative.

ORDER

Shri Sushil Kumar, petitioner states that he has been absorbed on regular post and that he does not wish to press the present Application. Shri Bali also states that both the Applicants have been absorbed on regular basis.

2. In view of the foregoing statement, the instant Application has been rendered infructuous. Accordingly, the Application is hereby dismissed on the ground of its having been rendered infructuous. No order as to costs.

Abhaypal
(I.K. RASGOTRA)

MEMBER (A)

B.S. Sekhon
(B.S. SEKHON)
VICE CHAIRMAN